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Notice

By virtue of an affidavit sworn before **Executive Magistrate Bhubaneswar** on Dated **27th March 2024**, I, **Mr. Dr. N. Thirumala Naik**, Address **Govt. Qtr. No. 4R-4/2, Unit-III, Kharavel Nagar, Bhubaneswar** have changed my **Daughter's** name from **“Noonsavath Nishitha”** to **“N. Nityasri”**. Henceforth, **She** shall be known as **“N. Nityasri”** for all purposes.

Dr. N. Thirumala Naik